I(i) above. [Placed in Library. See No. LT-7441/89 for (i) and (ii,]

III. A copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Indian Jute Industries' Research Association, Calcutta, for the year 1987-88, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of Association.
- (iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above. (Placed in Library. See No. LT-7528/89, for (i) and (ii)].

Order regarding the Lakshdweep Pradesh Council (Procedure and Conduct of Business and Consultation with Consultors) Rules, 1988

THE MINISTER OF STATE IN THE HOME AFFAIRS MINISTRY \mathbf{OF} MOHAN DEV): (SHRI SANTOSH Madam, I beg to lay on the Table, under sub-clause (2) of clauses 14 and 18 of the Lakshdweep (Administration) Regulations, 1988, a copy (in English and Hindi) of the Lakshdweep Gazette (Extraordinary) Volume XXIV, No. 6, dated the 2nd August, 1988, publishing the order dated the 28th July, 1988, regarding the Lakshdweep Pradesh Council (Procedure and Conduct of Business and Consultat on with Counsellors) Rules, 1988. [Placed in Library. See No. LT-7509/ 89.]

REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI KAMAL MORARKA (Rajasthan): Madam, I beg to lay on the Table a copy (in English and Hindi) of the Fifty-fourth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in their Thirty fourth Report on Indian Airlines—Passenger Services.

REPORTED RESIGNATION BY SOME CENTRAL MINISTERS

्षसभाऽतिः मालवीय जी, श्रापका व्यवस्था का प्रश्न क्या है ? (व्यवधान) उन्होंने श्रगर इस्तीफा दिया तो चैयरमैन साहब उसके बारें में श्रनाऊंस करते । माती लाल वीरा जी का श्रनाऊंस हुआ या नहीं ?

श्री सत्य प्रकाश मालवीय : (उत्तर प्रदेश) : मीती लाल वोश जी ने तो राज्य सभा से इस्तीफा दिया है।

उपसभापति : मुझे मालूम नहीं है। (व्यवधान) स्नाप मुझ से मत पूर्व्छये।

सत्य प्रकाश मालवियः : केन्द्रीय मं वियों à मंती परिषद से इस्तीफा दिया है। मेरा व्यवस्था का प्रश्न यह था कि उसमै तीन मन्त्री इस सदन के सदस्य हैं श्रीमती कृष्णा साही, श्री रफीक श्रालम और श्री बिदेश्वरी दुवे जी। मैं यह जानना चाहता हूं कि इन लोगों के इस्तीफा दिए जाने के बाद क्या यह मंत्री ग्रुप में काम कर सकते है या नहीं कर सकते हैं। इनको इस्तीफा दिए हुए एक सप्ताह हो गया है ग्रीर बिहार के बारे में सारा वातावरण खराब हो गया है।

उपसभारित : देखिए, श्रापने जो व्यवस्था का प्रश्न उठाया. पहले तो श्रीमर्ता कृष्णा माही उस हाउस के मैंग्बर हैं। रफीक श्रालम जी इस हाउस के मैंग्बर हैं। उनका इस्तीफा यहां नहीं श्राया है। उनका इस्तीफा कहां गया है, मुझे नहीं मालूम उन्हींने इस्तीफा दिया है या नहीं दिया है।

REFERENCE TO THE COLD BLOODED MURDER OF AN M.P.

SHRI SANTOSH BAGRODIA (Rajasthan): Madam, I welcome Shri Yashwant Sinhaji who has come here after a big ordeal. I also request you to kindly advise the Home Minister to give us the report on the brutal and cold blooded murder of hon. Member, Shri T. S. Gurung.*

^{*}Expunged as ordered by the Chair